

**Central Administrative Tribunal
Principal Bench, New Delhi.
O.A.- 2632/2016**

New Delhi this the 29th day of March, 2017

Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)

Neeru
Age-33 years
D/o Sh. Omprakash
W/o Sh. Sunil
R/o GF-224, Pocket-9
Sector-21, Rohini, Delhi -110086
... Applicant

(through Sh. Kapil Kaushik for Mr. Sandeep Kaushik)

Versus

Govt. of NCT of Delhi, through

1. Lt. Governor of Delhi,
Raj Niwas,
Delhi.
2. The Secretary Delhi Subordinate Services
Selection Board (DSSSB) FC-18, Institutional
Area, Karkardooma, Delhi-110092
3. Deputy Commissioner Office
North West District
Kanjhawala, Delhi

(through Sh. K.M. Singh)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Proxy counsel for the applicant has submitted that the applicant wishes to withdraw this OA as she has secured appointment in the supplementary list.

2. In view of the aforesaid, this OA is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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